

Cr1.A.No. 633 OF 2003  
ITEM No.103

Court No. 3

SECTION IIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL Nos.633 OF 2003

RAJENDRA & ANR. Appellant (s)

VERSUS

STATE OF M.P. Respondent (s)  
(WITH OFFICE REPORT)

Date : 10/12/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU  
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Appellant (s)Ms. Pragati Neekhra, Adv. for  
Mr. BK Satija, Adv.

For Respondent (s)Mr. RP Gupta, Sr. Adv., Adv.  
Mr. Binod N Tewari, Adv. for  
Ms. Kamakshi S Mehlwal, Adv.

UPON hearing counsel the Court made the following

O R D E R

Ms. Pagati Neekhra, learned counsel for the appellants started her arguments at 2.00 PM and concluded at 2.40 PM. Thereafter Mr. RP Gupta, learned senior counsel for the respondent-State made his submissions for a few minutes. Arguments concluded. Judgment reserved.

(D.L.Chugh) (Vijay Aggarwal)  
Court Master Court Master

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LIST OF BOOKS REFERRED

1. 1999 (6) SCC 172
2. 2002 (4) SCC 229